

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No.   | T.P. No. | Purpose           | Section      | Name of the Parties M/s. / Mr.                   |
|------------------------|----------|-------------------|--------------|--------------------------------------------------|
| CP(IB)No. 126/BB/ 2017 | -        | For consideration | Rule-6 of IB | K.S. Hiremath Vs Virtual Logic Systems Pvt. Ltd. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|---------|----------------------------------|------------------------|-----------|
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K. DUSTY ANOTHA  
KUMAR  
9341223937  
For southern Eashtenry  
Prot ghanal LLP.

Petitioner  
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*[Signature]*

**ORDER**

PCS for Petitioner is present. Matter is listed today for clarification. The two (2) Directors who were present in the last hearing were also present today. Tribunal directed them to furnish additional information and they requested time. List it on 08/01/2018.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**